



## MEETINGS COVERAGE AND PRESS RELEASES

6 AUGUST 2015

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# Security Council Al-Qaida Sanctions Committee Adds One Name, Amends One Entry on Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 6 August 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations.

### **B. Entities**

**QDe.148 Name:** THE ARMY OF EMIGRANTS AND SUPPORTERS

**Name (original script):** تنظيم جيش المهاجرين و الأنصار

**A.k.a.:** a) Battalion of Emigrants and Supporters b) Army of Emigrants and Supporters organization

c) Battalion of Emigrants and Ansar d) Jaysh al-Muhajirin wal-Ansar (JAMWA) **Address:** Jabal

Turkuman area, Lattakia Governorate, Syrian Arab Republic Listed **on:** 6 August 2015 **Other**

**information:** Established by foreign terrorist fighters in 2013. Location: Syrian Arab Republic.

Affiliated with Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (QDe.115) and Al-Nusrah Front for the People of the Levant (QDe.137).

Also on 6 August 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) enacted the amendments specified with underline and strikethrough in the entry below on its Al-Qaida Sanctions List.

### **A. Individuals**

**QDi.109 Name:** 1: ZULKIFLI 2: ABDUL HIR 3: na 4: na

**Title:** na **Designation:** na **DOB:** **a)** 5 Jan. 1966 **b)** 5 Oct. 1966 **POB:** Muar Johor, Malaysia **Good quality a.k.a.:** **a)** Musa Abdul Hir **b)** Muslimin Abdulmotalib **c)** Salim Alombra **d)** Armand Escalante **e)** Normina Hashim **f)** Henri Lawi **g)** Hendri Lawi **h)** Norhana Mohamad **i)** Omar Salem **j)** Ahmad Shobirin **k)** Bin Abdul Hir Zulkifli **Low quality a.k.a.:** **a)** Abdulhir Bin Hir **b)** Hassan **c)** Hogalu **d)** Hugalu **e)** Lagu **f)** Marwan (prominently known as) **Nationality:** Malaysian **Passport no:** A 11263265 **National identification no:** **a)** 660105-01-5297 **b)** driver license D2161572, issued in California, USA **Address:** **a)** Seksyen 17, Shah Alam, Selangor, Malaysia (previous location) **b)** Maguindanao, the Philippines (as at Jan. 2015) **Listed on:** 9 Sep. 2003 (amended on 25 Jan. 2010, 6 Aug. 2015) **Other information:** The Court for the Northern District of California, USA, issued a warrant of arrest for him on 1 Aug. 2007. ~~At large~~ Confirmed to have died in Maguindanao, in the Southern Philippines in January 2015. Mother's name is Minah Bintu Aogist Abd Aziz. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Jun. 2009.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml) ([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml) ([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

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